

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-1139/2014**

**New Delhi this the 05<sup>th</sup> day of September, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Insp. Vireshwar Singh Malik, age 53 yrs.

S/o Sh. Anup Singh,  
R/o H.No. 11-C, Police Colony,  
Model Town-II, Delhi-110009.

... Applicant

(By Advocate : Sh. Rajesh for Sh. Sachin Chauhan)

Versus

1. Govt. of NCTD,  
Through Chief Secretary,  
Delhi Secretariat,  
IP Estate, New Delhi.
2. The Commissioner of Police,  
DAP,  
Police Headquarters, IP Estate,  
MSO Building, New Delhi.
3. The Joint Commissioner of Police,  
HQRS through  
The Commissioner of Police,  
DAP, Police Headquarters, IP Estate,  
MSO Building, New Delhi.
4. The Joint Commissioner of Police,  
Security through  
The Commissioner of Police,  
DAP, Police Headquarters, IP Estate,  
MSO Building, New Delhi.
5. The Dy. Commissioner of Police,  
DE Cell through  
The Commissioner of Police,  
DAP, Police Headquarters, IP Estate,  
MSO Building, New Delhi. ... Respondents

(By Advocate : Sh. N.K. Singh for Ms. Avnish Ahlawat)

**ORDER (ORAL)****Mr. Shekhar Agarwal, Member (A)**

When this matter was taken up today, proxy counsel for the applicant has submitted that the applicant has been promoted in the grade of DANIPS and hence this OA has become infructuous.

2. Therefore, this OA is dismissed as infructuous.

**(Raj Vir Sharma)  
Member (J)**

/ns/

**(Shekhar Agarwal)  
Member (A)**